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## SUPREME COURT OF INDIA

## NOTIFICATION

New Delhi, the 22nd January, 2015

**G.S.R. 59(E).**—In exercise of the powers conferred by clause (2) of Article 146 of the Constitution, the Chief Justice of India hereby makes the following amendments to the Supreme Court Officers and Servants (Conditions of Service and Conduct) Rules, 1961:—

The existing Part II of the Schedule to the said Rules specifying the posts in the Supreme Court Departmental Canteen shall be substituted by the following:—

## POSTS IN SUPREME COURT DEPARTMENTAL CANTEEN

S. No.	Designation of the post	Qualifications	Method of recruitment	Experience, if any, prescribed for the post
1	General Manager	The qualifications shall be such as Hon'ble the Chief Justice of India may, from time to time, by general or special order, specify.	The method of recruitment shall be such as Hon'ble the Chief Justice of India may, from time to time, by general or special order, specify.	The experience shall be such as Hon'ble the Chief Justice of India may, from time to time, by general or special order, specify.
2	Manager-cum-Accountant	-do-	-do-	-do-
3	Assistant Manager-cum-Store	-do-	-do-	-do-

	Keeper			
4	Clerk	-do-	-do-	-do-
5	Halwai-cum-Cook	-do-	-do-	-do-
6	Assistant Halwai-cum-Cook	-do-	-do-	-do-
7	Tea/Coffee Maker, Bearer and Wash Boy (Merged and re-designated as Canteen Attendant)	-do-	-do-	-do-
8	Safaiwala	Services to be outsourced		

[No. F.34/2015-SCA(I)]

By Order

M. K. HANJIJRA, Registrar